

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

STARRED QUESTION NO:177

ANSWERED ON:01.12.2009

FM CHANNELS

Adityanath Shri Yogi;Rawat Shri Ashok Kumar

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) the number of FM channels functioning in the country at present, State-wise;
- (b) the total revenue earned by the Government through these channels during each of the last three years and the current year;
- (c) the estimated average cost for setting up of an FM Radio Station;
- (d) whether some proposals for upgradation of FM channels are pending with the Government;
- (e) if so, the details thereof, State-wise;
- (f) the number of proposals pending with the Government regarding opening of new FM channels, State-wise; and
- (g) the time by which these proposals are likely to be cleared ?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING (SMT. AMBIKA SONI)

(a) to (g) A Statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) TO (g) OF THE LOK SABHA STARRED QUESTION NO. 177 FOR 01-12-2009

(a) There are 172 FM Radio Channels of AIR and 251 private FM Radio Channels in the Country. State-wise details of AIR FM Channels is in Annexure-I. State-wise details of private FM Channels is in Annexure-II.

(b) The total revenue earned through the channels of AIR during each of the last three years and the current year is given below :

S.No. Year Revenue Earned (Rs. in Cr.)

1	2006-07	64.2971
2	2007-08	65.2484
3	2008-09	74.7296
4	2009-10	31.8884

(upto September 2009)

As for private FM channels, the government has earned revenue of Rs. 133 crore (approx.) in the last three years including current year. Year-wise details are given in Annexure-III;

(c) The estimated average cost of setting up of a FM radio Station depends on the power of transmitter and other technical parameters. However the estimated average cost of setting up of a typical 10 KW FM Radio Station with studio facilities is reported to be around Rs. 7.0 crores.

(d), (e), (f) and (g) Prasar Bharati has posed a proposal for digitalization of transmitters, studios and connectivity. This includes setting up 37 new 1 KW FM transmitters on existing AIR sites, one new 5 KW FM transmitter on existing TV sites and 300 nos. of 100 W FM relay transmitters at LPT DD sites. These transmitters shall be DRM + (Digital Technology in FM) compatible. Details are at Annexure-IV to Annexure-V. The EFC meeting in respect of the same was held on 20/05/2009. Further clarifications required are to be discussed in the next EFC meeting.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 177 FOR 01-12-2009

S.No. State No. of existing FM Transmitters

1.	ANDHRA PRADESH	13
2.	ARUNANCHAL PRADESH	1
3.	ASSAM	5
4.	BIHAR	4
5.	CHATTISGARH	4
6.	DELHI	2
7.	GOA	1
8.	GUJARAT	5
9.	HARYANA	3
10.	HIMANCHAL PRADESH	5
11.	JAMMU & KASHMIR	8
12.	JHARKHAND	5
13.	KARNATAKA	14
14.	KERALA	7
15.	MADHYA PRADESH	13
16.	MAHARASHTRA	17
17.	MANIPUR	1
18.	MEGHALAYA	2
19.	MIZORAM	2
20.	NAGALAND	2
21.	ORISSA	7
22.	PUNJAB	3
23.	RAJASTHAN	12
24.	SIKIM	0
25.	TAMILNADU	9
26.	TRIPURA	3
27.	UTTAR PRADESH	10
28.	UTTARAKHAND	1
29.	WEST BENGAL	8
30.	DAMAN & DIU (UT)	1
31.	PONDICHERRY (UT)	2
32.	L & N ISLANDS (UT)	0
33.	A & N ISLAND (UT)	1
34.	CHANDIGARH (UT)	1
	Total	172

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 177 FOR 01-12-2009

State wise Details of Existing Private FM Radio Channels

S. No. State No. of Channels

1	ANDHRA PRADESH	15
2	ARUNACHAL PRADESH	1
3	ASSAM	4
4	BIHAR	2
5	CHANDIGARH	2
6	CHATTISGARH	5
7	DAMAN & DIU	0
8	DELHI	8
9	GOA	3
10	GUJARAT	16
11	HARYANA	6
12	HIMACHAL PRADESH	2
13	INDORE	1
14	JAMMU & KASHMIR	2
15	JHARKHAND	7
16	KARNATAKA	12
17	KERALA	17
18	MADHYA PRADESH	15

19	MAHARASHTRA	32
20	MEGHALAYA	2
21	MIZORAM	0
22	ORISSA	5
23	PUDUCHERRY	3
24	PUNJAB	12
25	RAJASTHAN	19
26	SIKKIM	2
27	TAMIL NADU	21
28	TRIPURA	1
29	UTTAR PRADESH	21
30	WEST BENGAL	15
	TOTAL	251

Annexure-III

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA STARRED QUESTION NO. 177 FOR 01-12-2009

Details of License Fee Received from Private FM Broadcasters Phase II  
(Rs.)

1	Total License Fee (2006-07)	218,309,947
2	Total License Fee (2007-08)	356,575,814
3	Total License Fee (2008-09)	517,119,710
4	Total License Fee (2009-10)	239,031,872
	Total	1,331,037,344
	Say Rs. 133 Crore	

Annexure-IV

ANNEXURE REFERRED TO IN REPLY TO PART (d), (e), (f) and (g) OF THE LOK SABHA STARRED QUESTION NO. 177 FOR 01-12-2009

S.No. Place State Proposed power Remarks/ Site

1. Cuddapah ANDHRA PRADESH 1 kW Studio
2. Passighat ARUNACHAL PRADESH 1 kW Studio
3. Tawang ARUNACHAL PRADESH 1 kW Studio
4. Tezu ARUNACHAL PRADESH 1 kW Studio
5. Dibrugarh ASSAM 1 kW Studio
6. Kokrajhar ASSAM 1 kW Studio
7. Tezpur ASSAM 1 kW Studio
8. Bhagalpur BIHAR 1 kW Studio
9. Darbhanga BIHAR 1 kW Studio
10. Jagdalpur Chattisgarh 1 kW Studio
11. Ambikapur Chattisgarh 1 kW Studio
12. Bhuj GUJARAT 1 kW Studio
13. Leh JAMMU & KASHMIR 1 kW Studio
14. Bhadravati KARNATAKA 1 kW Studio
15. Udipi KARNATAKA 1 kW Studio
16. Alleppey KERALA 1 kW Studio
17. Trichur KERALA 1 kW Studio
18. Chhatarpur MADHYA PRADESH 1 kW Studio
19. Gwalior MADHYA PRADESH 1 kW Studio
20. Rewa MADHYA PRADESH 1 kW Studio
21. Jalgaon MAHARASHTRA 1 kW Studio
22. Parbhani MAHARASHTRA 1 kW Studio
23. Ratnagiri MAHARASHTRA 1 kW Studio
24. Sangli MAHARASHTRA 1 kW Studio
25. Tura MEGHALAYA 1 kW Studio
26. Bhawanipatna ORISSA 1 kW Studio
27. Jeypore ORISSA 1 kW Studio
28. Sambalpur ORISSA 1 kW Studio
29. Kota RAJASTHAN 1 kW Studio

30. Suratgarh RAJASTHAN 1 kW Studio
31. Tuticorin TAMILNADU 1 kW Studio
32. Kavaratti UNION TERRITORIES 1 kW Studio
33. Almora UTTRAKHAND 1 kW studio
34. Nazibabad UTTAR PRADESH 1 kW Studio
35. Agra UTTAR PRADESH 1 kW Studio
36. Mathura UTTAR PRADESH 1 kW Studio
37. Rampur UTTAR PRADESH 1 kW Studio
38. Kurseong West Bangal 5/6 kW At TV site

Annexure-V

ANNEXURE REFERRED TO IN REPLY TO PART (d), (e), (f) and (g) OF THE LOK SABHA STARRED QUESTION NO. 177 FOR 01-12-2009

S.No. State Nos. of 100 watts FM Transmitters proposed

1. ANDHRA PRADESH 28
2. ARUNACHAL PRADESH 10
3. ASSAM 3
4. BIHAR 20
5. CHATTISGARH 13
6. GUJARAT 14
- 7 HIMANCHAL PRADESH 4
8. JAMMU & KASHMIR 6
9. JHARKHAND 14
10. KARNATAKA 14
11. KERALA 10
12. MADHYA PRADESH 30
13. MAHARASHTRA 14
14. MIZORAM 2
15. ORISSA 24
16. PUNJAB 2
17. RAJASTHAN 24
18. TAMILNADU 20
19. UTTAR PRADESH 30
20. UTTARAKHAND 4
21. WEST BENGAL 9
22. L & N ISLANDS (UT) 1
23. A & N ISLAND (UT) 4
- Total 300